

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

ORDER

No: 757/RG/G.S

Dated: 27/08/2021

In pursuance of the High Court Notification No. 796 dated 01.02.2021 the following candidates, in order of merit, are hereby engaged as Research Assistants in the High Court of J&K and Ladakh, on consolidated honorarium of Rs. 40,000/- per month:-

Srinagar Wing

S.No	Roll No.	Name of the candidate	Parentage	Residence
1.	22	Falak Bashir	Bashir Ahmad	Hassi Bhat, Rainawari, Srinagar
2.	11	Syed Tabir Riyaz	Syed Riyaz Hussain	Flat No. 22, Jawahar Nagar, Srinagar
3.	109	Ibrahim Alam	Abdul Rehman Wani	New Secretariat, Road Shaheed Gunj, Srinagar
4.	153	Aarizoo Javaid	Javaid Ahmad Rather	Bakshiabad, Anantnag, Kashmir- 192101

Jammu Wing

S.No	Roll No.	Name of the candidate	Parentage	Residence
1.	20	Dakshita Sharma	Jagdish Sharma	Ward No. 39, Lower Patoli Mangotrian, Jammu
2.	10	Ankit Dogra	Anil Dogra	Village Bhaiya, Hiranagar, District Kathua, P.O. Satura
3.	40	Varsha Sohil	Sh. Kirpal Singh Sohil	H.No. A/36, Lane No. 1, Basant Nagar Janipur, Jammu
4.	44	Skalzang Angmo	Stanzin Pajlor	Chouchot Shamma, Chakshi Goba Leh Ladakh

1. The engagement will be purely on contractual basis initially for a period of one year and shall be governed as per the guidelines issued by the High Court vide Notification No. 578 dated 30.08.2016 which has been duly notified in the Government Gazette and uploaded on the official website of the Hon'ble High Court.
2. The selected/engaged candidates shall furnish an undertaking before the Registrar General in terms of guidelines No. 8 of the Notification No. 578 dated 30.08.2016 as per Schedule-I of the Guidelines under reference, within seven days from the date of order failing which he/she shall not be allowed to take up the assignment.

By Order.


(Jawad Ahmed)
Registrar General

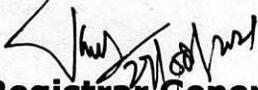
No: 38339-58/RG/G.S

Dated: 27/08/2021

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
..... for information.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,
..... for information and necessary action.

5. CPC, eCourts, High Court of J&K and Ladakh, Jammu with the request to upload the same on the official website of the High Court.
6. Director Information, J&K, Jammu with the request to get the notification published in the two English Daily Newspapers having wide circulation in Union Territory of Jammu & Kashmir and Union Territory of Ladakh.
7. Director Finance, High Court of J&K and Ladakh, Jammu.
8. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar
..... for information and necessary action.


Registrar General